



2024:KER:69673

W.P. (C) No.28547 of 2024

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE MR. A.MUHAMED MUSTAQUE

&

THE HONOURABLE MR. JUSTICE S.MANU

THURSDAY, THE 12TH DAY OF SEPTEMBER 2024 / 21ST BHADRA, 1946

WP(C) NO. 28547 OF 2024

PETITIONER:

**JYOTHISH P, AGED 25 YEARS
S/O ANILKUMAR, POKKARAMBATH HOUSE, PARAMBILPEEDIKA
P.O, PERUVALLOOR VILLAGE, CHELARI, MALAPPURAM
DISTRICT, PIN - 676317**

**BY ADVS.
M.G.SREEJITH
VIDYAJITH M.
ROJIN DEVASSY
BINCY JOSE**

RESPONDENTS:

- 1 STATE OF KERALA, REPRESENTED BY THE SECRETARY,
DEPARTMENT OF TREASURIES, GOVERNMENT SECRETARIATE,
THIRUVANANTHAPURAM, PIN - 695 001**
- 2 THE DIRECTOR, DIRECTORATE OF TREASURIES, PATTOM,
PATTOM PALACE P.O, THIRUVANANTHAPURAM, PIN - 695 004**

TYEK CHAND V SR GP

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
12.09.2024, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:**



J U D G M E N T

A. Muhamed Mustaque, Acg.C.J.

This writ petition highlights the non availability of Stamp Paper of smaller denominations. A written instruction of the learned Senior Government Pleader is placed before us, which reads thus:

"As per GO(P) No.143/2023/TAXES Dated 09/10/2023 (Government notification S.R.O. No.1075/2023), Government permitted to re-validate the non-judicial stamps of denominations of Rs.5, 10, 20 to Rs.100/- which remains unused in Treasuries and Central Stamp Depot. During the period from June 1, 2024 to till date, a total number of 9,37,646 stamps of face value of Rs.100 have been issued to vendors for distribution to general public and stake holders after re-validation. 12,22,679 stamp papers in the face-value of 20 remains in Treasuries for re-validation and distribution to Vendors. It is hoped that the re-validation process of these stamp papers would be completed by the end of September, 2024.

In case of limited stocks of stamps is reported from any area, the Treasury department is taking urgent measures to rectify that by delivering stamps from other districts that have adequate stock.

The Central Stamp Depot Officer has submitted an application to the Government for obtaining permission to take 600,000 more stamp papers of face value 50 rupees which is already printed and stored at Nasik Central Security Press and Government are taking urgent steps in consultation with the Finance Department for procuring it."



2. As seen from the above, 12,22,679 stamp papers in the face-value of Rs.20/- remain in the treasury for re-validation and distribution to vendors. So also, the Central Stamp Report Officer submitted an application to the Government seeking permission to take six Lakh more stamp papers with a face-value of Rs.50/-, which are already printed and stored at Nasik Central Security Press.

3. If that be the case, there shall be a direction to complete the re-validation process of stamp papers of face-value of Rs.20/- which remain in the treasury within a period of three weeks. Similarly, the Government shall also take a decision in regard to the procurement of six Lakh stamp papers with a face-value of Rs.50/- within a period of three weeks.

This writ petition stands disposed of as above.

Sd/-

**A.MUHAMED MUSTAQUE
ACTING CHIEF JUSTICE**

Sd/-

**S.MANU
JUDGE**



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APPENDIX OF WP(C) 28547/2024

PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE REQUEST BEFORE THE 2ND
RESPONDENT ON 31-07-2024

Exhibit P2 TRUE COPY OF POSTAL RECEIPT DATED 01-
08-2024

Exhibit P3 TRUE COPY OF THE PROCEDURE PUBLISHED BY
THE 2ND RESPONDENT IN THE WEBSITE OF
THE 2ND RESPONDENT